POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF NEELKANTH TECHNOLOGIES LIMITED

(Formerly known as Shri Lakhavi Infotech Limited)

Regd. Office : Devchand Bldg., 1st Floor, Plot 18, Road No. 3, Daulat Nagar, Borivali (East), Mumbai- 400 066.
Tel No.: (022) 2894 9302 Fax no. (022) 2894 4804 E-mail: neelkanthtechnologies@hotmail.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement dated 12/03/2008 and corrigendum dated 25/06/2008 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by M/S Preet Remedies Private Ltd ('Acquirer') to acquire upto 7,23,500 equity shares of Rs.10/- each representing 20% of the outstanding voting capital of Neelkanth Technologies Limited at a price of Rs.10.50 (Rupees Ten Paise Fifty Only) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : Neelkanth Technologies Limited
2. Name and Address of the Acquirer : Preet Remedies Private Limited, 655 Industrial Area, Phase II, Chandigarh-160 002.
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Bigshare Services Private Limited
5. Date of Opening of the Offer : Thursday, July 3, 2008
6. Date of Closing of the Offer : Tuesday, July 22, 2008
7. Details of the acquisition :

Sr. No.	PARTICULARS	PROPOSED IN THE OFFER DOCUMENT		ACTUALS	
1.	Offer price	Rs. 10.50		Rs. 10.50	
2.	Share holding of Acquirer (No. & % of the voting capital) before P. A. & Share Purchase Agreement	1,50,800 (4.17%)		1,50,800 (4.17%)	
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	13,41,150 (37.08%)		13,41,150 (37.08%)	
4.	Shares acquired in the open offer (No & % of the voting capital)	7,23,500 (20.00%)		83,300 (2.30%)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 75,96,750		Rs. 8,74,650	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & % of voting capital)	NIL		NIL	
7.	Post offer share holding of Acquirer (No. & % of voting capital) (2+3+4+6)	22,15,450 (61.25%)		15,75,250 (43.55%)	
8.	Pre & Post offer share holding of public (No. & % of voting capital) other than Acquirer	Pre Offer 21,25,550 (58.75%)	Post Offer 13,94,050 (38.53%)	Pre Offer 21,25,550 (58.75%)	Post Offer 20,42,250 (56.45%)
9.	Status of the escrow account, whether released or not	Escrow Amount Transferred to Special Account Returned to Acquirer Retained in escrow		Rs. 21.27 Lacs Rs. 8.65 Lacs Rs. 10.00 Lacs Rs. 2.62 Lacs	
		The balance of Rs. 2.62 Lacs, retained in escrow account, will be returned to acquirer upon completion of all obligations of the acquirer under SEBI (SAST) Regulations			
10.	Payment of interest, if any to the shareholders along with the details thereof	NIL		NIL	
11.	Status of Investor complaints received, if any	NIL		NIL	

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

The Acquirer, M/s. Preet Remedies Pvt. Ltd., and the Directors of the Acquirer accept full responsibility for the information contained in this Public Announcement.

Issued on behalf of Acquirer by the Manager to the Offer:

ARIHANT capital markets ltd
Merchant Banking Division

3rd Floor, Krishna Bhavan, 67, Nehru Road,
Vile Parle (East), Mumbai 400 057.
Tel No:6766 4800/847, Fax No: 6766 4880
Contact person: Mr. Amol Kshirsagar
Email: amol.kshirsagar@arihantcapital.com

Place : Mumbai

Date : 11th August, 2008

Size : 12(w) x 18(h) - black and white